

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 143 of 2016 (SZ)

Applicant(s)
Suo motu proceedings initiated
based on the News Item Published
in the "EaNadu" Newspaper, Chennai
Edition, dated 03.07.2016

Legal Practitioner for Applicant

Respondent(s)
The Secretary to Government of Tamil
Nadu, Department of Environment and
Forests, Fort St.George, Chennai-9.
and others

Legal Practitioner for Respondents

Mr.M.K.Subramanian

M. Santhanaraman & P. Velumani
for R1 and R3

Mr. T.S. Rajamohan for R2

Mrs.H.Yasmeen Ali for R4 and R5

Mr. R. Surya Prakash for R6

Mr.E.Manoharan for R.7

M/s. Taarus Associates

Kamalesh Kannan. S. &

S. Sai Sathya Jith for R8

M/s. Delight Law Associates

A. Jasper New Prabhu,

C. Sugumar & K.Venkatesan for R9

Note of the Registry	Orders of the Tribunal
Order No.2	<p>Date : 6th October, 2017</p> <p>Learned counsel appearing for respondent No.3 on 21.08.2017 submitted that the comprehensive report would be filed within 2 days. Still it is not seen filed.</p> <p>Hence, the respondent No.3, the Commissioner, Food Safety and Drugs Administration, Chennai is directed to appear in person if the report is not filed within 10 days.</p>

List the matter on 03.11.2017.

.....J.M.
(Justice M.S. Nambiar)

